

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

Excise Appeal No. 11924 of 2013

[Arising out of OIA-CCEA-SRT-II/SSP-328-329/U/S-35A dated 22/03/2013 passed by Commissioner of Central Excise, CUSTOMS (Adjudication)-SURAT-II]

V K Srivastava

.....Appellant

Factory Manager, M/S, Ganga Rasayanie Pvt Ltd,
Plot No. 141/2c, Gidc, Ankleshwar, BHARUCH, GUJARAT

VERSUS

C.C.E. & S.T.-Surat-ii

.....Respondent

New C.Ex Building...Opp. Gandhi Baug,
Chowk Bazar,
Surat, Gujarat-395001

APPEARANCE:

None appeared for the Appellant

Shri Prakash Kumar Singh, Superintendent (AR) the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. C L MAHAR**

FINAL ORDER NO. A/ 10499 /2023

DATE OF HEARING/DECISION:02.03.2023

RAMESH NAIR

Shri Vinay Kansara, learned counsel appearing for the appellant submitted a letter whereby, he informed that the appellant has expired. He also submitted the death certificate of the appellant.

02. Considering that the appellant is no more, the appeal is abated and disposed of accordingly.

(Dictated and pronounced in the open court)

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(C L MAHAR)
MEMBER (TECHNICAL)**

Mehul